Issue of Possession Letter to Allottees in Rohini

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529. SHRIMATI BIJOYA CHAKRA-VARTY; Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has collected money from the individuals who were allotted land in Sectors 15 and 16 in Rohini after issuing them demand-cum-allotment letters in 1989;

(b) if so, the reasons for not issuing possession letters to the individuals who have deposited the money;

(c) whether DDA would pay them interest on the money deposited by individuals at the same rate as it charges from individuals who fail to deposit the money by the stipulated date in response to the demand-cum-allotment letter; and

(d) if not, the reasons therefor, and by when DDA would issue possession letters to these individuals?

THE MINISTER OF URBAN DE VELOPMENT CSHRI MURASOLI MARAN); (a) to (d) DDA has inform that Demand-cum-Allotment ed the letters were sent in May 1988 to those registrants who were successful for 4th draw of lots and the process of issue of possession letters was com menced in October 1989. DDA are of the view that in view of the short time gap and the fact that subsidised rates are being charged, no interest is proposed to be paid.

Involvement of Middleman in the of Sagar

530. SHRI A. G. KULKARNI: SHRI VISHWASRAO RAM-RAO PATIL:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to reply to Unstarred Question 1262 given in the Rajya Sabha on 23rd March, 1990 and state; (a) whether any final report of the Investigating Agencies has been received and if so, what are the details thereof; and

(b) whether it is a fact that political influence was brought on the Ministry, when sugar was imported to allot the contract to a particular firm as reported in the Press and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL); (a) and (b) No, Sir. Report in the matter is still awaited.

शिक्षित वेरोजगार

531. श्री कपिल दर्माः

क्षोमती वीणा वर्माः श्रीमती कैलाशपतिः

क्या श्रम मंत्री यह बताने की कुपा करेंगे कि :

(क) क्या यह सच है कि इस समय दिल्ली में सात लाख शिक्षित बेरोजगार हैं, यदि हां, तो शिक्षित बेरोजगारों की राज्यवार संख्या क्या है ;

(ख) क्या यह भी सच है कि पिछले पांच वर्षों के दौरान अनुसूचित जातियों और अनुसूचित जनजातियों के शिक्षित बेरोजगार व्यक्तियों की संख्या दोगुनी हो गई है ;

(ग) पिछले तीन वर्षों के दौरान स्वःरोजगार योजना के ग्रम्वीन कितनी राशि प्रनुदान के रूप में दी गई है ; ग्रौर

(घ) क्या सरकार इस प्रकार के व्यक्तियों को काम का अधिकार और बेरोजगारी भत्ता देने पर विचार कर रही है?

श्म कल्पाण मंत्री (श्रं: राम विलास पप्सवान) : (क) नवीनतम उप-लब्ध सूचना के प्रनुसार, दिसम्बर,